

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 13.04.2023 (THURSDAY)
CHENNAI BENCH (PHYSICAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 88/2023 For Stay IA No. 316/2023	NK Kurian Vs Kosamattam Finance Limited	Mr. Hari Kumar G Nair	Mr. Dhananjaya Sud

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasam Construction Company Pvt. Ltd. & Anr	Mr.R Umasuthan	
3	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 Leave to file IA No. 342/2023 For Exemption IA No. 340/2023 Delay in re-filing IA No. 339/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr	Mr. Avinash Krishnan Ravi	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 190/2021 (Comp App (AT) (Ins) 916/2019)	M/s Actioncor Consultant Ltd Vs M/s Viprah Technologies Ltd.	Mr. PJ Sri Ganesh	
5	Comp App (AT) (CH) (Ins) No. 51/2021 For Urgent Hearing IA No. 117/2021 For Stay IA No. 116/2021	Guruprasad V Hishobkar Vs Shree Aashraya Souhard Credit Society Limited & Anr	Ms. S. Manjula Devi	Mr. BS Theerthesh R1 Mr. Chandramouli Prabhakar - R2

6	Comp App (AT) (CH) (Ins) No. 143/2022 For Stay IA No. 330/2022	G. Sundharavadivelu Suspended Director of INMA International Limited Vs Indian Overseas Bank & Anr	M/s Vivrti Law Advocates Mr. Bharadwaja Ramasubramaniam	Mr. FB Benjamin George- R1
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 137/2021	M. Rafi Vs M/s. Spectrum Hi-Style Shoppers Private Limited	Mr. G Vairava Subramanian	Mr. M Sreedhar Mr. M Ganesh Babu

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No.466/2022	K Chandrashekar & Anr Vs Ashwani Kumar Gupta & Anr	Mr.TK Bhaskar	Mr. Avdhesh Bairwa for R1(RP) & R2/ Liquidator.
9	Comp App (AT) (CH) (Ins) No.99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	
10	Comp App (AT) (CH) (Ins) No.135/2022 For Stay IA No.320/2022 To dispense with IA No.321/2022 For Urgent Hearing IA No.322/2022	Gaurang Bhartia Vs Raghav Bhartia & Anr	Mr. Naman Joshi	Ms. Sindhu Sinha- R1 Mr. Sourit AroraR2/IRP
11	Comp App (AT) (CH)No.126/2022	CJ George & 2 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK. Baskar	Mr. CV Shailendran

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No.314,1031/2022 Urgent Hearing IA No.1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr WITH	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV Sivakumar-R2
13	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No.19/2022 Early Hearing IA No. 20/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. N.V. Prakash- R9
14	Comp App (AT) (CH) (Ins) No.1/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Additional docs. IA No. 3/2022 For Urgent Hearing IA No. 1022/2022 To implead IA No. 1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha DeviR1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh- R10
15	Comp App (AT) (CH) (Ins) No.32/2021 For Stay IA No.74/2021 For Dispense IA No.75/2021 Leave to File IA No.111/2022	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam & Anr	Mr. Deepak Narayanan	Mr. T RavichandranR1 Mr. M L Ganesh- R2
16	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Cidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasen	Mr. T. Shanmugam
17	Comp App (AT) (CH) (Ins) No.157/2021 For Stay IA No. 317/2021 To Dispense With IA No. 318/2021 For	R. Arumugasamy Vs Ashok Velamur Sheshadri & Anr	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh- R2

	Urgent Hearing IA No. 566/2021			
		WITH		
18	Comp App (AT) (CH) (Ins) No. 158/2021 For Stay IA No 319/2021 To Dispense with IA No. 320/2021 For Urgent Hearing IA No. 565/2021	R. Arumugaswamy Vs Ashok Velamur Sheshadri & Anr	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh- R2
19	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Company Pvt. Ltd. Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K
20	Comp App (AT) (CH) No.32/2022	Sivagnanagovindasam y Nambi Vs The Registrar of Companies, Chennai	Mr. CS K. Gaurav Kumar	
21	Comp App (AT) (CH) No.48/2021 For Condone Delay IA No. 174/2022 To Dispense with IA No. 554/2021 Leave to file IA No. 175/2022 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan
22	Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. WITH	Mr. Kausik Chatterjee	Mr. AR Ramanathan
23	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
24	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan

25	Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022	Dilip Kumar Jain & 7 Ors Vs Simpson and Company Ltd.	Mr. Kausik Chatterjee	Mr. AR Ramanathan
26	Comp App (AT) (CH) (Ins) No. 326/2021 For Stay IA No. 676/2021 For Directions IA No. 39/2023	Venkata Sivakumar V Vs. Jayaram Chowdhary & 2 Ors	Mr. J Manivannan	Mr. K Ravindranath- R1
27	Comp App (AT) (CH) (Ins) No.280/2022 Additional docs. IA No. 598/2022 For Exemption IA No. 597/2022	M/s Itakem Finichem Pvt. Ltd. Vs M/s Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
28	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar- R1 M/s Ramasubramaniam- R2
29	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav - Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar	Mr. J. Manivannan
30	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr.Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi Road, New Delhi 110 003.

Dated: 01st April, 2023

NOTICE

It is hereby notified that NCLAT, Chennai Bench will 'Hear' cases through Virtual Mode on every Monday and Friday and from Tuesday to Thursday (3 days) cases, will be Heard on Physical Mode only. In event of any of the Member being on Leave, on a particular day, the cases will be Heard 'Virtually'.

This arrangement shall continue, except when directed either by Chairperson or Member (Judicial), Chennai Bench.

Sd/-
Hon'ble Chairperson
NCLAT, New Delhi